## **Declaration or Assets and Liabilities**

				Year2021
	I, Usha Kı	ımari	son/daughter/wife of	Sri Bhagwan Singh
aged	52 (Approx)	Years, belonging	ng to Assistant Cadre	
service	and presently	working asAs	sistant, Bihar Legislative	Assembly, Patna
given he	erein below the	details of the assets (	immovable, movable, ba	ank balance, etc.) or myself, my
spouse a	nd dependants*	:		

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Sri Bhagwan Singh	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs.35,800/-	Nil.	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	As on 15th May 2015	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy- Sum Assured Rs. 5,00,000/-	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil /-	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 120 gm (Approx) of Rs7,00 ,000/- (Approx) Silver 01 Kg (Approx.) Rs.45,000/- (Approx)	Nil	Gold 60 gm (Approx) of Rs 3,20,,000/- (Approx)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s) Sri Bhagwan Singh	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	01 (Approx.) Achare of Land in Vill- Hari Gaon.(Jagdishpur) Dis-Bhojpur. 68 (Approx.) Dismil of Land in Naubatpur. 05 (Approx.)Khatta of land in Bhusaula Danapur.	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	NiI

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15th May, 2015
(a)	(i) Loans from Banks	Housing Loan from SBI Rs.66,46,720/-	Rs. 50,00,000/-(Approx)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2020-21 PAN No AWGPK7264G	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

B Personal Detail GPF/CPF/PRAN No.	:-	PTS/BLA- 1327		
Gender	÷	F (M/F)		
Date of Birth	:-	0 1 0 1 1 9 6 7 (DD/MM/YYYY)		
Class/Group	÷	B (A/B/C)		
Cadre	:-	Assistant, B.L.A		
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:-	PATNA		

belief. I further declare that My spouse Sri. Bhagwan Singh is declare his own Assets Usha kumani.

Signature: .... Name of Employee: Usha Kumari.

Designation: Assistant

Department: Bihar Legislative Assembly, Patna Date: 15/02/2021

seprately.

Place: Patna

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.